

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P. (S) No. 3497 of 2020

(Dr. Priyanka Kumari & Ors. Vs. the State of Jharkhand & Ors.)

With

W.P. (S) No. 4433 of 2020

(Dr. Barun Dev Kumar & Ors. Vs. the State of Jharkhand & Ors.)

CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK
(Through: Video Conferencing)

For the Petitioners	: Mr. Anil Kr. Sinha, Sr. Advocate
For the Respondents	: Dr. A.K. Singh, Advocate
For State	Ms. Priyanka Bobby, AC to SC (Mines)-III Mr. Apoorav Singh, Advocate

05/ 13.04.2021 On the request of the learned Sr. counsel for the petitioners, put up these cases after four weeks.

(Dr. S.N. Pathak, J.)

punit/-